

**GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER & SANITATION  
LOK SABHA  
UNSTARRED QUESTION NO. 4023  
TO BE ANSWERED ON 10.08.2017**

**Drinking Water Project in Andhra Pradesh**

**4023. SHRI RAM MOHAN NAIDU KINJARAPU:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government is considering to regularize the land earmarked for Railways and National Highways for the implementation of comprehensive drinking water scheme in the Palasa, Ichchapuram, Tilaru and Srikakulam road of Andhra Pradesh;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the other initiatives taken by the Government to improve the implementation of comprehensive drinking water project from Dusi to Ichchapuram?

**ANSWER  
MINISTER OF STATE FOR DRINKING WATER AND SANITATION  
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

- (a) As reported by State Government of Andhra Pradesh, at present there are no water supply project sanctioned in this district that require land earmarked for Railways and National Highways Authorities.
- (b) Not applicable in view of reply of Para (a) above.
- (c) For improving the implementation of comprehensive drinking water projects from Dusi to Ichchapuram , State of Andhra Pradesh has informed that various drinking water works are being undertaken under Externally Aided Projects (EAP).